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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/108/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Dr. K. S. Ravichandran, PCS

↓
S. Manjula Devi, Adv
For KSR & Co Company Secretaries w/o
CBE

For Respondents

S. Manjula Devi

2. ~~MAHON~~ PULICKAL

Adv. for Petr.

Manjula Devi

ORDER

Counsels representing both the sides present. Counsel for petitioner submitted his arguments. For hearing the other side, the matter is adjourned. Put up on 13.06.2017 at 2.30 P.M.


ANANTHA PADMANABHA SWAMY
MEMBER(JUDICIAL)


CH MOHD SHARIEF TARIQ
MEMBER(JUDICIAL)